IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-295(PB)/2017
Petitioner

.....Respondent

Getit Grocery Pvt. Ltd.

IN THE MATTER OF: Inovsource Pvt. Ltd.

SECTION: UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

v.

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Mr. Abhinav Mukherji & Mr. Siddharth Garg,

Advocates

For the Respondent(s):

ORDER

To come up alongwith (IB)-218(PB)/2017 on 17.11.2017.

14.11.2017 Vineet